

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-83 of 2012 in
DFR No. 251 of 2012**

Dated : 2nd March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**National Textile Corporation Ltd. ... Appellant(s)
Versus**

Tamil Nadu Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s): Mr. Sanjay Ghose

ORDER

Though we are not convinced with the reasons mentioned in the affidavit for waiver of court fee, we deem it fit to waive the court fee in respect of 50%. Accordingly, he is directed to pay 50% of the court fee on or before 13.03.2012.

Post the matter on **16.03.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs